

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.732
TO BE ANSWERED ON 13TH DECEMBER, 2022**

DISPENSARIES UNDER CGHS SCHEME

732. SHRI MUZIBULLA KHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of dispensaries approved by Government under the CGHS scheme, State-wise;
- (b) whether Government plans to open more such dispensaries;
- (c) whether there is a shortage of Ayurvedic medicines at these dispensaries; and
- (d) whether there is any complaint regarding malpractice, irregularities or falsification of the effects of medication?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (b) State/ UT-wise details of CGHS Wellness Centres are at Annexure. Department of Expenditure, Ministry of Finance has approved opening of 16 new CGHS Wellness Centres.

(c) In case, any Ayurvedic medicine is not readily available, the beneficiary is permitted to purchase the same from open market and claim reimbursement thereof.

(d) A case of proprietary Ayurvedic medicine, categorized as misbranded, is discontinued.

ANNEXURE

State/ UT-wise details of CGHS Wellness Centres

State/UT	Allopathic	AYUSH
Andhra Pradesh	6	0
Assam	7	1
Bihar	9	2
Chhattisgarh	2	1
Delhi	88	37
Goa	1	1
Gujarat	10	3
Haryana	5	1
Himachal Pradesh	1	0
Jammu & Kashmir	3	0
Jharkhand	4	0
Karnataka	11	4
Kerala	6	2
Madhya Pradesh	9	3
Maharashtra	49	11
Manipur	1	1
Meghalaya	2	1
Mizoram	1	0
Nagaland	1	0
Odisha	5	2
Punjab	2	0
Pudducherry	1	0
Rajasthan	10	2
Sikkim	1	0
Tamil Nadu	16	4
Telangana	13	6
Tripura	1	1
Uttarakhand	3	0
Uttar Pradesh	46	10
West Bengal	21	4
Chandigarh	1	0